

**COURT-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**APPEAL No. 34 OF 2014**

**Dated : 8<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Delhi Metro Rail Corporation Ltd. .... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Chandan Kumar  
Mr. Shankar K. Jha

Counsel for the Respondent(s) : Mr. Manu Seshadri for R.1  
Mr. K. Datta  
Mr. Manish Srivastava for R.5  
Mr. Aditya Panda for R.3 & 4

**ORDER**

It is represented that the reply is being filed today by learned counsel for the Respondent Nos. 3 & 4 after serving copy on the other side.

Post the matter for hearing on **17.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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